

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**M. A. No.60/29/2018
O.A. No.60/1508/2017
M.A. No.60/1930/2017**

... Date of decision: 10.01.2018

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

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1. Harvinder Kaur D/o S. Jagir Singh, aged about 39 years, DOB 05.06.1978, working as Nursing Sister (Class-III), Northern Railway Hospital, Ambala Cantt., R/o House No.427-A, Railway Colony, Ambala Cantt. (Group C).
2. Parveen Kumari wife of Kulbhushan Sehgal, DOB: 04.05.1972, working as Nursing Sister (Class-III), resident of H. No.2655/29, Near Hari Palace, Ambala City, District Ambala.
3. Sunita Devi W/o Sh. Munish Kundan, DOB:16.01.1974, working as Nursing Sister (Class-III), resident of H. No.422/D, Railway Colony, Ambala Cantt. Distt. Ambala.
4. Gunjan Devi wife of Satnam Singh, DOB: 28.02.1976, working as Nursing Sister (Class-III) resident of House No.408/B, Suit No.5, Railway Colony, Ward No.6, Ambala Cantt., Ambala, Distt. Ambala.
5. Kiran Bala daughter of Amarnath, DOB:25.03.1971, working as Nursing Sister (Class-III), H. No.425-A, Railway Colony, Ambala Cantt. Near Railway Hospital.
6. Balwinder Kaur D/o Ranjit Singh, DOB: 08.08.1970, working as Nursing Sister, (Class-III), resident of H. No.428-B, Railway Colony, Ward No.5, Ambala Cantt. Distt. Ambala.
7. Kulwinder Kaur wife of Deepak Kumar, DOB: 11.11.1969, working as Nursing Sister, (Class-III), resident of H. No.145/A, Railway Colony, Ambala, Ambala G.P. Barara, Ambala.
8. Rajni Bala Bhagat wife of Mukesh Kumar Bhagat, DOB:04.03.1971, resident of H. No.428-D, Railway Colony, Ambala Cantt.
9. Seema Rani wife of Ajay Kumar, DOB: 06.07.1975, working as Nursing Sister, (Class-III), resident of H. No.3, Panjlasa (Part)(96), Ambala, Distt. Ambala.

... APPLICANTS

VERSUS

1. Union of India through the Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
2. The General Manager, Northern Railway, Baroda House, New Delhi.
3. The Divisional Railway Manager, Divisional Office, Northern Railway, Ambala Cantt., Ambala.
4. The Senior Divisional Personnel Officer, D.R.M. Office, Ambala Cantt.

... RESPONDENTS

PRESENT: Sh. Nand Lal Sammi, counsel for the applicants.

ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. M.A. No.60/29/2018 has been filed for placing on record order dated 07.05.2014 passed in O.A. No.3679 of 2012. The same is allowed.
2. At the commencement of hearing, learned counsel for the applicants fairly submitted that before approaching this Court, applicants have already submitted representation for grant of the same very benefit which they are seeking in the present O.A. based upon various judicial pronouncements including order dated 07.05.2014 passed by the Principal Bench of the Tribunal in O.A. No.3679/2010 titled **Sheeja Santosh & Ors. Vs. UOI & Ors.** Despite various judicial pronouncements including that of Principal Bench and that of Supreme Court, respondents have not taken any view on their representation, therefore, he made a statement at the Bar that applicants will be satisfied if a direction is issued to the respondents to decide pending representation in the light of ratio of various judicial pronouncements relied upon by the applicants by passing a reasoned and speaking order.
3. Considering short prayer of the applicants coupled with the fact that their representation is pending unanswered, which the respondents are bound to decide, we deem it appropriate to dispose of this O.A. in limine with a direction to the competent authority amongst the respondents to take a call to decide the same in the light of ratio of various judicial pronouncements relied upon by the applicants. If applicants are found to be similarly placed then benefit be extended to them otherwise a reasoned and speaking order be passed within a

period of two months from the date of receipt of a certified copy of this order. Order so passed be duly communicated to the applicants.

4. Disposal of the O.A. in the above terms shall not be construed as an opinion on the merit of this case.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Date: 10.01.2018.
Place: Chandigarh.

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